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Title: Need to find a permanent solution to Indo-Myanmar boundary dispute.

DR. THOKCHOM MEINYA (INNER MANIPUR): On December 18, 2013, Smt. Preeti Kaur, MOS External Affairs in her written reply to my Unstarred Question No. 2165 on Indo-Myanmar border dispute had replied: "There is no boundary dispute between India and Myanmar. There are, however, nine unresolved Boundary Pillars (BP) along the India-Myanmar Border in Manipur sector. The two sides hold regular dialogue on issues related with boundary demarcation and border management, through institutionalized mechanisms, such as Foreign Office Consultations, National Level Meetings (NLM) and Sectoral Level Meetings (SLM). Meetings are also held at the level of the Heads of Survey Department and Director (Survey), where issues related to boundary demarcation, joint survey, inspection and maintenance of boundary pillars are, *inter alia*, discussed. Joint survey, inspection and maintenance of Boundary Pillars are regularly carried out by Survey Departments of both the sides. India has also proposed constitution of a Joint Boundary Working Group with Myanmar to enable examination of all boundary related issues in a comprehensive manner. Media has recently carried reports of protests against fencing work at the India-Myanmar border on grounds that the fence was being constructed deep inside Indian Territory. A Central Team recently conducted site inspection of the Bps near Moreh, Manipur, along with representatives of the Manipur Government and the political parties".

In this connection, I would very respectfully like to state that nothing has happened on the ground. Villagers on the border and near these nine unresolved Boundary Pillars are feeling uneasy. Unauthorized constructions are being done by the foreigners inside our Indian Territory.

Hence, I do strongly urge upon the Union Government and Ministry of External Affairs in particular to immediately submit the report of this Central Team to the Parliament and the Parliament should debate on it and find a permanent solution to the alleged Indo-Myanmar boundary dispute immediately.